

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 654/GT/2025

Subject : Petition for revision of tariff of Farakka Super Thermal Power Station Stage-I&II (1600 MW), for the period 2019-24, after the truing up exercise.

Petition No. 653/GT/2025

Subject : Petition for approval of tariff of Farakka Super Thermal Power Station Stage-I&II (1600 MW), for the period from 2024-29.

Petitioner : NTPC Limited.

Respondent(s) : UPPCL and 14 Others

Date of hearing : **21.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms Swapna Seshadri, Advocate, NTPC
Ms Ritu Apurva, Advocate, NTPC
Ms Pragya Pushkar, Advocate, NTPC
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms Himanshi Andley, Advocate, GRIDCO
Ms Bhargavi Kannan, Advocate, BRPL & BYPL
Ms Kavya Sarin, Advocate, BRPL & BYPL
Shri Ashish Kumar, Advocate, BSPHCL
Shri Gaurav Prakash Pathak, Advocate, BSPHCL
Shri Nishant Kumar, Advocate, BSPHCL
Ms Satya Jha, Advocate, BSPHCL
Ms Adya Jha, Advocate, BSPHCL
Ms Anusha Nagarajan, Advocate, TNPDCCL
Shri Rahul Ranjan, Advocate, TNPDCCL

Record of Proceedings

At the outset, the learned counsel for the Respondent, GRIDCO, sought an adjournment due to the non-availability of the arguing counsel. This was not objected to by the learned counsel for the Petitioner, who, however, requested to place additional information on record.

2. The Commission, while adjourning the hearing, granted liberty to the Petitioner to file the additional information on or before **27.2.2026**, after serving a copy to the



Respondents, who shall file their reply, after serving a copy to the Petitioner, by **27.3.2026**. The Petitioner may file its rejoinder, if any, by **16.4.2026**. The parties shall complete their submissions within the due dates mentioned, and no extension of time shall be granted for any reason.

3. The Petitions shall be listed for hearing on **22.4.2026**.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

